

34

B.B.Panda Vrs. UOI

Orders/Directions Sl. No. 1

O.A. No. 1059 of 2012

Order dated: 19.09.2014

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

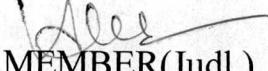
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Heard Ld. Counsel for the applicant and Mr. T. Rath, Ld.

Standing Counsel for the Railways.

By filing a memo dated 24.08.2014, the applicant prays for withdrawal this O.A. Prayer is allowed.

Accordingly, the O.A. is disposed of being withdrawn.


MEMBER(Judl.)

RK